

Laik Ram Negi Vs. Kangna Ranaut & Anr.

Election Petition No. 2/2024

24.07.2024 Present: Mr. Sanjeev Kumar Suri, Advocate, for the petitioner.

Mr. Ankush Dass Sood, Sr. Advocate with Mr. Arjun Lal, Advocate, for respondent No.2.

Issue notice to respondent No.1, returnable for **21.08.2024**, on taking steps within a week. Mr. Arjun Lal, learned counsel, accepts notice on behalf of respondent No.2 subject to all just exceptions.

Let copy of the petition as filed by the petitioner be supplied to learned counsel for respondent No.2 in the meanwhile.

Jyotsna Rewal Dua
Judge

24th July, 2024 (rohit)